

Annexure 1

Name of the Corporate Debtor: Samson and Sons Builders and Developers Private Limited; Date of commencement of LIQUIDATION: 26th April 2023; List of Stakeholders as on 26.04.2023

List of Secured Financial Creditors

Sl. no	Name	Date of receipt		Details of Admitted							Amount of claim under Verification	Remarks		
		Date of receipt	Total Amount Claimed	Total Amount of claim admitted	Nature of Claim	Amount covered by Security	Whether Security Interest released	Details of Security Interest	Amount Covered by Guarantee	% of Share in Total amount of claims admitted			Amount of Contingent claim	Any mutual dues that may be setoff
1	State Bank of India (SBI - Polson M Paul - AGM)	19.05.2023	17,89,66,598	17,89,66,598.00	Secured		YES	Equitable motgaga of 72.25 ares of land with partially completed stellar structure in Survey No.462/5, 462/6 and 462/4 of Karakulam Village, Nedumangad Taluk, Thiruvananthapuram held in the Name of the CD. EM Created on 30.12.2014.		8.29%			0	Since supportings recieved wrt the email of 24.06.2023 to substantiate your claim as mentioned in your Form D the claim is allowed. Also pls clarify URI of Rs. 11,61,862 ? Further please note that as per the order of High Court WP(C) No.29548 of 2018 dated 09.01.2020 you have settled with 21 home buyers. Pls clarify and confirm that the proportionate loan is segregated from your claim. Further please segregate the loan for Sanctuary project and Sharon Hills 2 project for the proper segregation of outstandings/admissions
2	Kerala Financial Corporation (KFC - Adarsh R)	24.05.2023	40,79,53,449	40,79,53,449	Secured		YES	A.18.22 Ares (45 cents) of land in Re-Sy No. 2762/12-1,12-2,12,11-8 & 5-3 of Kowdiar Village, Trivanrum Taluk, Trivandrum District owned by the CD together with buildings, structures and improvements thereon B. 7.63 Ares (18.85 cents) of land in Re-Sy No. 333/1-1-2,2-1-1 of Vattappara Village, Nedumanagad Taluk, Trivandrum district owned by CD together with buildings, structures and improvements thereon C. 9.47 Ares (23.40 cents) of land in Re-Sy No. 2762/7-5 in Kowdiar Village, Trivanrum Taluk, Trivandrum District owned by Jacob Samson together with buildings, structures and improvements thereon		18.90%			0	Email sent on 22.06.2023 regarding acknowledgment and discrepancies 1. As per loan agreement dated 29.07.2015 loan is availed for paying PNB Loan (5cr) and for creation and acquisition of FA. 2. Received Form D on 26.05.2023 and suportings on 15.06.2023 3. In the case of Sharon Hills Phase 1 project in SyNo.333/2-1-2 done a registered sale deed No. 812/2015 dated 13.04.2015 for 0.63 ares of UDS and A1 flat with 15663 sqftbuilding by Mrs. Tinimol Thankachan as per Encumbrance Certificate before KFC loan. 4. ROC charges for Rs. 15 crores done on 29.07.2015. 5. Attachment vide deed No F197/2016 dated 25.11.2016 on apartment no 13 C for 1694.70 sqft and UDS land of 1.15cents in Re Sy No. 2762 of Mr. Felix Johny Kuruvila. 6. Attachment vide deed no. F 18/2017 dated 24.01.2017 by M/s Silpa projects and Infrastructure Pvt Ltd for 3,70,00,000 vid OP(Ab) No. 24/2017 and 23/2017 on 45ares of land on Sy No. 2762 as per Encumbrance Certificate (Need checking and verification).
3	Toyota Financial Services India Ltd	20.01.2022	28,11,083	28,11,083.14	Unsecure, but HP available		No	3 toyota Etios of Vehicle No.KL01BQ7110, KL01BQ5355 and KL01BQ7011	N	0.13%			0	No charge has been registred with ROC. Claim under CIRP is admitted as no claim is received under Liquidation process
3	TOTAL (B)		58,97,31,130	58,97,31,130						27.32%			0	